

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 336 /Confdl./2020
II-2-4/2002 (Part-II)


Bilaspur, dated the 07 /03/2020

The following Judicial Officers of Higher Judicial Service, as specified in column No. (2) of the table below, in whose favour a certificate was issued vide Registry Order No. 269/Confdl./2016/II-2-4/2002 (Part II) dated 07.04.2016, 131/Confdl./2017/II-2-4/2002 (Part II) dated 30.01.2017, 417/Confdl./2017/II-2-4/2002 (Part II) dated 30.03.2017, 1162/Confdl./2017/II-2-4/2002 (Part II) dated 02.11.2017, 229/Confdl./2018/II-2-4/2002 (Part II) dated 12.04.2018, and 817/Confdl./2018/II-2-4/2002 (Part II) dated 19.07.2018 are, hereby, confirmed in Higher Judicial Service from the date mentioned in column No. (3): -

TABLE

S.No.	Name of Judicial Officer	Date of confirmation
(1)	(2)	(3)
1.	Shri Thomas Ekka	04.05.2019
2.	Shri Devendra Nath Bhagat	04.05.2019
3.	Shri Santosh Kumar Tiwari	04.05.2019
4.	Shri Shailesh Kumar Ketarap	04.05.2019
5.	Shri Prafull Sonwani	04.05.2019
6.	Shri Manvendra Singh	04.05.2019
7.	Shri Rajbhan Singh	04.05.2019
8.	Shri Mohan Prasad Gupta	04.05.2019
9.	Shri Ramjivan Dewangan	04.05.2019
10.	Shri Anand Ram Dhidhi	04.05.2019
11.	Shri Omprakash Singh Chauhan	04.05.2019
12.	Shri Neeraj Sharma	04.05.2019
13.	Shri Gopal Krishna Neelam	04.05.2019
14.	Shri Gregory Tirkey	04.05.2019
15.	Shri Liladhar Sarthi	04.05.2019
16.	Shri Rajeev Kumar	04.05.2019
17.	Shri Pravin Kumar Pradhan	04.05.2019
18.	Shri Rishi Kumar Burman	04.05.2019
19.	Ku. Sanghpushpa Bhatpahari	04.05.2019
20.	Shri Suresh Joon	04.05.2019
21.	Shri Vinod Kumar Dewangan	04.05.2019
22.	Smt. Neelima Singh Baghel	04.05.2019
23.	Smt. Geeta Neware	04.05.2019

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24.	Smt. Prisilla Paul Horo	04.05.2019
25.	Shri Dukhi Ram Dewangan	04.05.2019
26.	Shri Pradodh Toppo	04.05.2019
27.	Shri Srinarayan Singh	04.05.2019
28.	Smt. Shubhra Pachouri	04.05.2019
29.	Shri Sheikh Ashraf	04.05.2019
30.	Shri Alok Kumar (Jr.)	04.05.2019
31.	Ku. Ranju Rautrai	04.05.2019
32.	Smt. Sangeeta Naveen Tiwari	04.05.2019
33.	Smt. Leena Agrawal	04.05.2019
34.	Shri Pankaj Kumar Jain	04.05.2019
35.	Shri Pankaj Kumar Sinha	04.05.2019
36.	Shri Harish Kumar Awasthi	04.05.2019
37.	Smt. Shraddha Shukla Sharma	04.05.2019
38.	Smt. Madhu Tiwari	04.05.2019
39.	Smt. Garima Sharma	04.05.2019
40.	Shri Yashvant Kumar Sarthi	04.05.2019
41.	Shri Rajendra Kumar Verma	04.05.2019
42.	Shri Sunil Kumar Jaiswal	04.05.2019
43.	Smt. Vandana Deepak Dewangan	04.05.2019
44.	Dr. Manoj Kumar Prajapati	04.05.2019
45.	Shri Ajit Kumar Rajbhanu	04.05.2019
46.	Shri Prashant Parashar	04.05.2019
47.	Ku. Sunita Sahu	04.05.2019
48.	Shri Yashwant Wasnikar	04.05.2019
49.	Shri Arvind Kumar	04.05.2019
50.	Smt. Kirti Lakra	04.05.2019
51.	Shri Niranjana Lal Chauhan	01.01.2020

BY ORDER OF THE HIGH COURT

Neelam Chand Sankhla 7.3.20

(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL

Endt. No. 337 /Confdl./2020
II-3-2/2002 (Part-III)

Bilaspur, dated 07 /03/2020


Copy forwarded to: -

- 1) Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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- 3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 11) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 13) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 15) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 16) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 17) Registrar (Vigilance/ I. & E./ Judicial/ S. & A.), High Court of Chhattisgarh, Bilaspur for information.
- 18) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 19) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Atal Nagar, Nava Raipur for information.
- 20)
 1. Shri Thomas Ekka, Judge, Family Court, Ambikapur,
 2. Shri Devendra Nath Bhagat. I Additional District & Sessions Judge , Jagdalpur,
 3. Shri Santosh Kumar Tiwari, Additional Registrar (Judicial), High Court of Chhattisgarh, Bilaspur,
 4. Shri Shailesh Kumar Ketarap, President, District Consumer Disputes Redressal Forum, Dhamtari,
 5. Shri Prafull Sonwani, I Additional District and Sessions Judge, Baloda-Bazar,
 6. Shri Manvendra Singh, Additional District and Sessions Judge Fast Track Special Court, Manendragarh,
 7. Shri Rajbhan Singh, Additional District & Sessions Judge, Fast Track Special Court, Gariaband,
 8. Shri Mohan Prasad Gupta, I Additional District & Sessions Judge, Surajpur,
 9. Shri Ramjivan Dewangan, II Additional District and Sessions Judge, Durg,
 10. Shri Anand Ram Dhidhi, Chairman, Permanent Lok Adalat, Ambikapur,
 11. Shri Omprakash Singh Chauhan, Judge, Family Court, Raigarh,
 12. Shri Neeraj Sharma, Additional Director, Chhattisgarh State Judicial Academy, Bilaspur,
 13. Shri Gopal Krishna Neelam, Additional District and Sessions Judge, Pratappur,

14. Shri Gregory Tirkey, Additional District & Sessions Judge, Dhamtari,
15. Shri Liladhar Sarthi, Presiding Officer, WAKF Tribunal, Raipur,
16. Shri Rajeev Kumar, Additional District & Sessions Judge, I Fast Track Special Court, Raipur,
17. Shri Pravin Kumar Pradhan, I Additional District & Sessions Judge, Korba,
18. Shri Rishi Kumar Burman, I Additional District & Sessions Judge, Balrampur (Ramanujganj),
19. Ku. Sanghpushpa Bhatpahari, III Additional District & Sessions Judge, Surajpur,
20. Shri Suresh Joon, II Additional Judge to the Court of I Additional District & Sessions Judge, Raipur,
21. Shri Vinod Kumar Dewangan, I Additional District & Sessions Judge, Dantewara,
22. Smt. Neelima Singh Baghel, Additional District & Sessions Judge, Mungeli,
23. Smt. Geeta Neware, Additional District & Sessions Judge, Fast Track Special Court, Sakti,
24. Smt. Prisilla Paul Horo, Chairman, Permanent Lok Adalat, Durg,
25. Shri Dukhi Ram Dewangan, Additional District & Sessions Judge, Sarangarh,
26. Shri Prabodh Toppo, Additional District & Sessions Judge, Fast Track Special Court, Balrampur (Ramanujganj),
27. Shri Srinarayan Singh, Chairman, Permanent Lok Adalat, Bilaspur,
28. Smt. Shubhra Pachouri, Additional District & Sessions Judge, I Fast Track Special Court, Durg,
29. Shri Sheikh Ashraf, I Additional District & Sessions Judge, Rajnandgaon,
30. Shri Alok Kumar (Jr.), Additional Principal Judge, Family Court, Bilaspur,
31. Ku. Ranju Rautrai, V Additional District & Sessions Judge, Bilaspur,
32. Smt. Sangeeta Naveen Tiwari, Additional District & Sessions Judge, Bhanupratappur,
33. Smt. Leena Agrawal, I Additional District & Sessions Judge, Raipur,
34. Shri Pankaj Kumar Jain, VI Additional District & Sessions Judge, Bilaspur,
35. Shri Pankaj Kumar Sinha, Additional Secretary, Law & Legislative Affairs Department, Raipur,
36. Shri Harish Kumar Awasthi, Special Judge under SC & ST Act, Durg,
37. Smt. Shraddha Shukla Sharma, Additional District & Sessions Judge (F.T.C.), Bilaspur,
38. Smt. Madhu Tiwari, Additional District & Sessions Judge (F.T.C.), Durg,
39. Smt. Garima Sharma, IV Additional District & Sessions Judge, Durg,
40. Shri Yashvant Kumar Sarthi, Deputy Secretary, Chhattisgarh Lok Ayog, Raipur,
41. Shri Rajendra Kumar Verma, VIII Additional District & Sessions Judge, Raipur,
42. Shri Sunil Kumar Jaiswal, Additional District & Sessions Judge, Patthalgaon,
43. Smt. Vandana Deepak Dewangan, Additional District & Sessions Judge, Fast Track Special Court, Balrampur (Ramanujganj),
44. Dr. Manoj Kumar Prajapati, I Additional District & Sessions Judge, Mahasamund,
45. Shri Ajit Kumar Rajbhanu, I Additional District & Sessions Judge, Durg,
46. Shri Prashant Parashar, Additional Judge to the Court of Additional District & Sessions Judge, Katghora,
47. Ku. Sunita Sahu, Additional District & Sessions Judge, Jashpur,


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48. Shri Yashwant Wasnikar, I Additional Principal Judge, Family Court, Durg,
 49. Shri Arvind Kumar, Additional District & Sessions Judge (F.T.C.), Baikunthpur,
 50. Smt. Kirti Lakra, I Additional District & Sessions Judge, Janjgir-Champa,
 51. Shri Niranjana Lal Chauhan, III Additional Principal Judge, Family Court, Durg
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- 21) District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujanj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Surguja at Ambikapur / Uttar Bastar (Kanker) for information.
 - 22) Additional Registrar (Admn./ D.E./ Judicial/ O/o R.G.), High Court of Chhattisgarh, Bilaspur for information.
 - 23) Officer on Special Duty-cum-Central Project Coordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur for information.
 - 24) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
 - 25) Deputy Registrar (Confidential/Vigilance and I. & E.), High Court of Chhattisgarh, Bilaspur for information.
 - 26) Assistant Registrar/Section Officer/In-charge, Juvenile Justice Cell/ Record Room (Admn.), High Court of Chhattisgarh, Bilaspur for information and necessary action.
 - 27) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
 - 28) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
 - 29) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

 7.3.20
(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL